

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 21st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Southern Electricity Supply Co. of Appellant(s)
Orissa Ltd.**

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Anshu Malik
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishita C.Dasgupta for R-2**

ORDER

The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 10.09.2014 after serving copy on the other side.

Post the matter for hearing on **17.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt